

1	2	3	4
20.	Madhya Pradesh	17.7	4.8
21.	Maharashtra	15.0	7.1
22.	Manipur	3.6	6.7
23.	Meghalaya	34.6	0.7
24.	Mizoram	45.4	2.2
25.	Nagaland	6.1	1.6
26.	Odisha	47.7	1.6
27.	Puducherry	32.8	-
28.	Punjab	21.2	6.8
29.	Rajasthan	18.7	4.5
30.	Sikkim	30.3	7.0
31.	Tamil Nadu	64.1	4.0
32.	Telangana	66.4	-
33.	Tripura	58.1	0.9
34.	Uttar Pradesh	6.1	1.2
35.	Uttarakhand	19.5	6.6
36.	West Bengal	33.4	6.0

- Not available; # after bifurcation, @ erstwhile Andhra Pradesh

Quality testing of imported frozen fast food items

4428. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the State-wise details of the number of food testing labs in the country; and
- (b) the details of the minimum quality standards established, and quality tests undertaken for frozen fast food items that are imported from foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Presently, 213 Food Testing Laboratories have been authorised by the Food Safety and Standards Authority of India for testing food products. State-wise details are given in the Statement (*See below*).

(b) Safety and minimum quality standards for food products including imported food items, have been prescribed in the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 and the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011. Imported food products, including frozen food products, are subjected to visual inspection, sampling and testing in order to determine whether or not, they conform to the prescribed safety and quality standards.

Statement

State-wise details of 213 Food Testing Laboratories in the country under the Food Safety and Standards Act, 2006 and Rules/Regulation, 2011 thereunder

Sl. No.	State/UT	Number of State/ Public Food Laboratories	Number of Referral Food Labs*	Number of NABL Accredited Private Labs notified by FSSAI
1	2	3	4	5
1.	Andaman and Nicobar Islands	1	-	-
2.	Andhra Pradesh	1	1	1
3.	Assam	1	-	-
4.	Bihar	1	-	-
5.	Chhattisgarh	1	-	-
6.	Daman and Diu	-	-	1
7.	GNCT of Delhi	1	-	15
8.	Goa	1	-	1
9.	Gujarat	6	1	7
10.	Haryana	2	-	12
11.	Himachal Pradesh	1	-	1
12.	Jammu and Kashmir	2	1	-

1	2	3	4	5
13.	Jharkhand	1	-	-
14.	Karnataka	4	2	11
15.	Kerala	3	2	7
16.	Madhya Pradesh	3	-	5
17.	Maharashtra	11	2	20
18.	Meghalaya	1	-	-
19.	Nagaland	1	-	-
20.	Odisha	1	-	1
21.	Puducherry	1	-	-
22.	Punjab	3	-	3
23.	Rajasthan	8	-	5
24.	Tamil Nadu	7	2	16
25.	Telangana	1	2	6
26.	Tripura	1	-	-
27.	Uttar Pradesh	3	2	7
28.	Uttarakhand	-	-	1
29.	West Bengal	5	1	5
TOTAL		72	16	125

* The Referral Food Laboratories work as appellate laboratories for the purpose of analysis of appeal samples of food lifted by the Food Safety Officers of the States/UTs and local bodies and the imported food samples.

Integrating different systems of medicine

4429. SHRI C. P. NARAYANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has a plan to integrate different systems of medicine for both preventive medicine and also to treat patients;